

Central Administrative Tribunal
Principal Bench, New Delhi.

OA-2349/94
MA-3846/94, 3847/94

New Delhi this the 22nd Day of March, 1995.

Hon'ble Shri J.P. Sharma, Member(J)
Hon'ble Shri B.K. Singh, Member(A)

1. Shri Parwaiz Ahmad,
DANI PS, A.C.P., 7th Bn.,
DAP, Malviya Nagar,
Delhi.

2. Sh. Ishwar Singh,
ACP, 1st Bn., DAP,
Delhi.

Applicants

(through Dr. Jose P. Verghese - none present)

versus

1. Secretary,
Ministry of Home Affairs,
North Block,
Central Secretariat,
New Delhi-1.

2. Sh. Darshan Singh.

3. Sh. Ram Kumar Sharma.

4. Sh. Ved Prakash Gupta.

5. Sh. Shayam Singh.

6. Sh. Randhir Singh.

7. Sh. Trilochan Singh.

8. Sh. Amarjit Singh.

9. Sh. Shamsher Singh.

10. Sh. R.S. Khurana.

11. Sh. Phool Singh.

12. Sh. Om Parkash Tiwari.

13. Sh. R.D. Mittal.

14. Sh. Bimal Rattan Paul,

15. Sh. Om Vir Singh.

16. Sh. Ramesh Kumar Joshi.

17. Sh. Surender Kumar Pant.

18. Sh. Ganga Sarup.

19. Sh. Khan Chand.

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20. Sh. Sushil Kumar Jain.
21. Sh. Harmit Singh.
22. Sh. Shanti Sarup.
23. Sh. Zile Singh.
24. Sh. Mauji Khan.
25. Sh. Hari Gopal Dass
26. Sh. Rattan Singh
27. Sh. Hari Singh
28. Sh. Banarsi Dass
29. Sh. Gauri Shankar
30. Sh. Nirmai Singh
31. Sh. Devi Chand
32. Sh. Mangi Lal
33. Sh. Siri Ram Meena
34. Sh. Ramkaran Meena
35. Sh. Bahadur Singh
36. Sh. Gop Chand
37. Sh. Ram Narain
38. Sh. Ved Prakash
39. Sh. Purushottam Puggal
40. Sh. Virender Singh
41. Sh. Brij Lal Bhardwaj
42. Sh. Pratap Singh
43. Sh. Santosh Kumar
44. Sh. Ashok Kumar Sikka
45. Sh. Prahlad Rai Sondhi
46. Sh. Shyam Dev
47. Sh. Banwari Lal
48. Sh. Jai Pal Singh
49. Sh. Kushal Pal Singh
50. Sh. Baljit Singh
51. Sh. Raghubir Singh

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52. Sh. P. Vishwanathan

53. Smt. Sushma Lata Arora

54. Sh. Rajender Kumar Khanna

55. Sh. Balbir Singh

Respondents

(the service to be effected through Respondent No.1)

ORDER(ORAL)

delivered by Hon'ble Shri J.P. Sharma, Member(J)

Registry has listed the matter today that the applicants' counsel has not deposited the process fee and the number of copies of the original application to be served upon the respondents. In view of this, the O.A. is dismissed for non-compliance of the directions given by the Registry on 18.1.95 and subsequently on 6.3.95.

(B.K. Singh)

Member(A)

Sharma.

(J.P. Sharma)

Member(J)

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